## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

CP No.361 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s. Golflink Residency Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. P.K. Mittal, Advocate

For the Respondent (s) : Mr. Manish Raj, Company Prosecutor for ROC

Ms. Lakshmi Gurung, Standing Counsel for IT Dept

## **ORDER**

Ld. Standing Counsel for the Income Tax Department prays for further to file their reply. Last opportunity is granted to them.

To come up on 9th January, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)